

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

IA No. 644/2022

And

CP (IB) No. 79/Vol./Chd/Hry/2021

IN THE MATTER OF:

Frontier International (India) Pvt. Ltd. ...

Petitioner

Under Section: 59, IBC 2016

Rule: 11 of NCLT, 2016

Order delivered on 02.04.2024

CORAM:

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Gaurav Kumar, PCS

ORDER

IA No. 644/2022

This application has been filed to place on record the report of IBBI & Registrar of Companies filed under Section 59 of Insolvency & Bankruptcy Code, 2016. The same is taken on record. Thus, IA No. 644/2022 is ***disposed of accordingly.***

CP (IB) No. 79/Vol./Chd/Hry/2021

Ld. counsel for the Petitioner is directed to file Form H within one week.
Let this matter be listed on 06.05.2024 for arguments.

Sd/-

**(L.N. GUPTA)
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**